

**Inclusion of Poor Classes in Bihar in S.C. List**

(c) Yes, Sir.

(d) Does not arise.

*[Translation]*

1521. SHRI BHOGENDRA JHA: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to include poor castes of Bihar like Khatabe, Tatma (Tanti) in the lists of Scheduled Castes; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) Any amendment in the existing Scheduled Castes Lists can be made only through an Act of Parliament as laid down in Article 341(2) of the Constitution.

*[English]***Grant-in-Aid Unit of Central Council for Research in Homoeopathy**

1522. SHRI VISHWANATH SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there was a grant-in-aid unit of Central Council for Research in Homoeopathy (CCRH) in Central Drug Research Institute, Lucknow;

(b) whether that unit was established for a period of three years and it has since been closed;

(c) whether the final report has since been received in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Yes, sir.

5-16 LSS/ND/91

**Shifting Cultivation**

1523. SHRI BHAGEY GOBARDHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area under the shifting cultivation and the number of tribal families dependent on it for their living, at the beginning of the Seventh Plan and as of now;

(b) the number of such tribal families settled in Situ wherever the land under shifting cultivation is already developed and productive agriculturally; and

(c) the number of such tribal families settled ex-Situ since the beginning of the Seventh Plan period and the state of their economy?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c) The Task Force on Shifting Cultivation set up by the Ministry of Agriculture & Co-operation in 1983 had estimated the annual area under shifting cultivation at 9956 square Kilometre involving 622236 families in eleven states. As per the available information, under the Centrally Sponsored Scheme of control of shifting cultivation 26532 families have been selected for rehabilitation in nine states, the total outlay envisaged being Rs. 174 crores. During the four years—1987-88 to 1990-91 a sum of Rs. 50.91 crores has been released as Central Assistance to the nine states for implementation of the Scheme. The rehabilitation of the families is at different stages of implementation.

*[Translation]***Female Education in Rajasthan**

1524. SHRI RAM NARAIN BERWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Rajasthan is the most backward State in respect of women education as per the 1991 Census;

(b) whether the Union Government propose to give more financial assistance and formulate a special scheme for education of women for such backward States; and

(c) if so, the details thereof?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** (a) Yes, Sir.

(b) and (c) Ever since independence efforts are being made to increase the literacy rate among females. To encourage their enrolment and retention in schools various incentives, like free textbooks, uniforms and mid-day meals and attendance scholarships and support services through early childhood education programmes, creches and balwadies, are being provided. In addition more female teachers in primary schools are being provided as also separate toilet facilities for girls. Non-formal education centres exclusively for girls are being funded by the Government in the ratio 90:10 Centre-state sharing basis in the educational backward states. Special projects which include a separate component for education of women have also being taken up with foreign assistance in Andhra Pradesh, Bihar and Rajasthan.

The Project Mahila Samakhyia was launched in April, 1989 in 10 districts of Karnataka, Uttar Pradesh and Gujarat with 100% assistance from the Government of Netherlands. The project seeks to mobilise rural women for education through Mahila Sanghas in the villages concerned.

Under the National Literacy Mission special measures are being taken to enlarge coverage of women in adult education programmes through

mobilisation of women learners to ensure enrolment of at least

50% women in adult education centres;

—appointment of large number of women adult education functionaries by relaxing the educational qualifications;

—involvement of a large number of voluntary agencies working for women;

—special orientation and training of women instructors;

—production and telecast of films on female literacy and empowerment.

The University Grants Commission provides development grants to eligible colleges located in backward areas and also for women's colleges by relaxing the eligibility criteria. Further, for women's hostel the U.G.C. provides grants on 100% basis.

[English]

**Collection of Donation by Minority Language Group for Admission in Colleges**

1525. SHRI J. CHOKKA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the minority language groups are starting engineering, medical and other english medium colleges by collecting huge donations taking advantage of the Constitutional provision;

(b) if so, the number of engineering, medical and degree Colleges, other than minority language colleges, started by them so far in the country;

(c) whether there is any proposal to amend the Constitution to permit them to start only institutions for the advancement of their language and religion; and

(d) if not, the reasons therefor?